## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-16/183/(ND)/17

In the matter of:

M/s. Lloyd Rocfibres Limited

. PETITIONER

SECTION:

Under Section 441 (96) (1)

Order delivered on 03.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents

-

**ORDER** 

None appears for the petitioner.

Post the matter for the appearance of the petitioner on 04.10.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Sd-

Surjit 03.10.2017